

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 798 of 2001  
MA 799 of 2001  
(OA 423 of 1992)

Date of order : 18.1.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman  
Hon'ble Mr. B.P.Singh, Administrative Member

NAND KISHORE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.T.K.Biswas, counsel

For the respondents: Ms.R.Basu, counsel

O R D E R

Heard both the 1d. counsel. Having considered the submissions made by the 1d. counsel for the parties and going through the facts stated in the application for condonation of delay the delay is condoned. MA 799/2001 is allowed.

2. For the reasons stated in the MA 798/2001 it is allowed.  
OA be restored to its original file and number. OA be listed for hearing on 2.5.2002.

2nd

MEMBER (A)

in



VICE-CHAIRMAN